Revocation of President's rule in Bihar

Ramani, Shri K. Ranga, Shri Roy, Shri Chittaranjan Saboo, Shri Shri Gopal Samanta, Shri S. C. Satya Narain Singh, Shri Sen, Shri Deven Sen, Dr. Ranen Sezhiyan, Shri Shalwale, Shri Ram Gopal Sharma, Shri Ram Avtar Sharma, Shri Yogendra Shastri, Shri Prakash Vir Shastri, Shri Ramavtar Shastri, Shri Raghuvir Singh Shastri, Shri Shcopujan Shastri, Shri Shiv Kumar Shiv Charan Lal, Shri Shivappa, Shri N. Singh, Dr. B. N. Somani, Shri N. K. Somasundaram, Shri S. D. Sondhi, Shri M. L. Sreedharan, Shri A. Subravelu, Shri Tyagi, Shri O. P. Vajpayee, Shri A. B. Vidyarthi, Shri R. S. Viswambharan, Shri P. Viswanatham, Shri Tenneti

MR. SPEAKER : The result* of the division is : Ayes 159 ; Nors 106.

The Motion was adopted.

Mr. SPEAKER : In the afternoon we will take up general discussion of the railway budget. Now we will adjourn for lunch.

12.58 hrs.

The Lok Sabha adjourned for Lunch till 14 hours of the clock,

The Lok Sabha re-assembled after Lunch at five minutes Pass Fourteen of the Clock.

[Mr. Deputy Speaker in the Chair]

REVOCATION OF PROCLAMATION IN RELATION TO BIHAR

THE MINISTER OF STATE IN MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): I beg to lay on the Table a copy of the Proclamation issued by the President on the 26th February, 1969,

*The following Members also recorded their votes.

AYES : Shrimati Sharda Mukerjee.

NOES: Shrimati Nirlep Kaur, Sarvashri Janeshwar Misra, Kedar Paswan, K. K. Nayar, C. C. Desai and S. K. Tapuriah.

Budget Rly.-Gen. Dis.

revoking the Proclamation issued by him on the 29th June, 1968 in relation to the Stateof Bihar published in Gazette of India dated the 26th February, 1969, under clause (3) of article 356 of the Constitution. [*Placed in Library. See* No. LT-139/69].

14.051 hrs.

RAILWAY BUDGET GENERAL DISCUSSION

MR. DEPUTY-SPEAKER : We shall now take up the Railway Budget.....

SHRI S. M. BANERJEE (Kanpur) : Sir, I rise on a point of order. I invite your kind attention to Rule 340 :

"At any time after a motion has been made.....

MR. DEPUTY-SPEAKER : We are getting an opportunity to discuss the Railway Budget.

SHRI S. M. BANERJEE: I am telling you the reason.

SHRI RANDHIR SINGH (Rohtak) : He has not seen the Rajdhani Express. Otherwise, his eyes would have opened.

SHRI S. M. BANERJEE : Sir, we are discussing the Railway Budget now. Kindly hear me. What I am submitting is neither irrelevant nor frivolous.

SHRI SHEO NARAIN (Basti) : What is the question? Should the Government withdraw the Railway Budget?

SHRI S. M. BANERJEE: 1 am speaking under Rule 340.

The Railway Minister, Dr. Ram Subhag Singh, is going to initiate the discussion on the Railway Budget. The discussion on the Railway Budget will continue for 10 hours. From 1st of March, 1969, the Rajdhani Express is going to be started.

SHRI K. N. TIWARY (Bettiahe) : What is the subject before the House?

SHRI S. M. BANERJEE: I am coming to that. I am very happy that the train is starting from 1st March, 1969, from New Delhi to Calcutta. It will stop at Kanpur station for 10 minutes. But it is must unfortunate that no passenger will be allowed either to get down or